

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4676 OF 2005

DESH RAJ

Appellant (s)

VERSUS

BODH RAJ

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 22/02/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Mahabir Singh, Sr. Adv.

Mr. Ajay Pal, Adv.

Mr. Nikhil Jain, Adv.

Mr. Gagan Deep Sharma, Adv.

Ms. Preeti Singh, Adv.

Mr. Dilbag Singh, Adv.

For Mr. Sunil Kumar Jain, Adv.

For Respondent(s) Mr. Anoop G. Choudhari, Sr. Adv.

Ms. June Choudhari, Sr. Adv.

Mr. J.S. Attri, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Mahabir Singh, learned senior counsel for the appellant

started his arguments at 11.00 a.m. and concluded at 11.30 a.m. Thereafter

Mr. Anoop G. Choudhari, learned senior counsel for the respondent started

his arguments and concluded at 3.00 p.m. Thereafter Mr. Mahabir Singh in

response made his submissions for half an hour.

Arguments concluded. Judgment reserved.

(R.K. DHAWAN)

(VEERA VERMA)

COURT MASTER

COURT MASTER